

where this unfortunate accident has taken place.

Shri Subiman Ghose: May I know . . .

Mr. Speaker: Next question. Is Rs. 60,000 too much of a loss? Let us go to the next question now.

Dandakaranya Scheme

*1035. { **Shri M. K. Kumaran:**
Shri Aurobindo Ghosal:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether the Government of Kerala have requested the Central Government that Kerala should be given a share in the colonization of Dandakaranya; and

(b) if so, whether the request has been considered by the Central Government?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) and (b). Yes. A request was received from the Government of Kerala last year by the Union Ministry of Food & Agriculture for the settlement of landless families from Kerala in Dandakaranya. The Government of Kerala were informed that "the development of Dandakaranya is to be done in an integrated manner for the socio-economic development of the area with special reference to promoting the interests of the local population which mainly consists of tribals. In this process for settlement from outside immediate priority has been given to the displaced persons from East Pakistan with the concurrence of the State Governments concerned. These States have also their own problems of the landless and over-population. The question of resettlement in Dandakaranya of persons from other States does not arise at present."

Shri M. K. Kumaran: In view of the fact that the Kerala State is facing very serious difficulties due to over-

population, may I know whether the Government of India have considered the question of giving top priority to Kerala in respect of this colonization?

Mr. Speaker: As against the displaced persons?

Shri M. K. Kumaran: Yes.

Mr Speaker: I do not know. The hon. Member may consult the other Members of his own party before he makes that suggestion. The hon. Member wants to give priority to the people of Kerala as against these displaced persons. Does Kerala consist of displaced persons?

Shri Warrior: If the displaced persons who are to go to the Dandakaranya area

Mr. Speaker: Order, order. I am not going to allow questions which *prima facie* would not be accepted. The hon. Member says that top priority should be given to the Kerala people as if the displaced persons would not go there, and there is sufficient space there, and no other State has offered to send its people there except Kerala.

Shri B. K. Gaikwad: May I know how much land the Kerala Government are demanding for colonisation, and how many families would be accommodated there?

Shri P. S. Naskar: They just made a reference of a general nature whether as a matter of policy, the landless people of Kerala could be taken to Dandakaranya.

Shri B. K. Gaikwad: May I know whether it is a fact that a considerable waste land is lying vacant in the Dandakaranya area, and if so, whether it will be found possible to accommodate all the landless people as well as these refugees on that site?

Shri P. S. Naskar: This Ministry is only concerned with the settlement of the displaced persons in Dandakaranya. The lands are under the control of the State Government and released to the Ministry for the

rehabilitation of the displaced persons. We have not got an overall survey of how much cultivable land is available.

Shri Chintamani Panigrahi: May I know whether Government are aware of the fact that the local Adibasis who are displaced have not so far been allotted even one per cent of the land which has been reclaimed so far in Dandakaranya?

Shri P. S. Naskar: That is not a fact. It is the policy of the Dandakaranya authorities that 25 per cent. of the reclaimed land will be handed over to the State Government to be given to the Adibasis. The actual distribution of the land to the Adibasis has been left to the State Government. So far as I remember, the lands that have been released in a certain portion of Pharasgaon have been distributed to the local Adibasis.

Shri Chintamani Panigrahi: They have not been distributed. Therefore, there is serious unrest among the tribals in Dandakaranya area.

Mr. Speaker: The hon. Minister's information is different. He will make enquiries.

Shri Chintamani Panigrahi: The hon. Minister only said, 'I think'.

Shri P. S. Naskar: The land that has been released in Pharasgaon in Bastar district in Madhya Pradesh has been distributed to the local Adibasis.

Shri Jaganatha Rao: In Umerkote also, the land has been distributed to the Adibasis.

Public Sector

*1036. **Shri Mohan Nayak:** Will the Minister of Planning be pleased to state:

(a) whether it is a fact that an American Economist Prof. J. K. Galbraith has suggested improvements in the functioning of public sector;

(b) if so, what are his recommendations; and

(c) how far Government is going to carry them out?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) In April 1959 Prof. J. K. Galbraith informally gave a note to the Planning Commission which *inter-alia* dealt with certain organisational aspects of public sector enterprises.

(b) No specific recommendations have been made by Prof. Galbraith in this note.

(c) Does not arise.

Shri Mohan Nayak: May I know whether the recommendations of this expert are proposed to be carried out in respect of heavy industries in the public sector or other industries like insurance etc. also?

Shri L. N. Mishra: He has not made any specific recommendations. These recommendations made are of a general nature, which are constantly under the consideration of the Planning Commission.

श्री म० ला० द्विवेदी : मैं जानना चाहता हूँ कि क्या मंत्री महोदय प्रो० जे० के० गलब्रेथ की रिपोर्ट को सदन की बूल पर रखेंगे यदि नहीं तो क्यों नहीं ? पब्लिक सेक्टर के बारे में सदस्य लोग जानकारी रखना चाहते हैं इसलिये इस सम्बन्ध में जो भी वाक्यात हों वे सदन को जानने चाहिएँ क्योंकि पब्लिक सेक्टर पर सदन को कोई बहस करने का अवसर नहीं है ?

Mr. Speaker: Why is the arguing? He may just put a question.

श्री ल० ना० मिश्र : उन की उस प्राइवेट रिपोर्ट को अभी तक हमने सदन के सामने नहीं रखा है और न हम उसे सदन के सामने रखना चाहते हैं क्योंकि वह उन्होंने एक एनफौरमल रिपोर्ट रखी थी और हम समझते हैं कि ग्राम पब्लिक के लिये यह चीज कोई लाभदायक नहीं है ।